

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
RAJYA SABHA  
UNSTARRED QUESTION NO : 2418  
(TO BE ANSWERED ON THE 11<sup>th</sup> August 2025)**

**NAMING BIHTA AIRPORT AS BHARAT RATNA JANNAYAK  
KARPOORI THAKUR INTERNATIONAL AIRPORT**

2418. DR. BHIM SINGH

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether it is a fact that the process of construction of an international airport in Bihta area of Bihar State is in progress and land acquisition, Detailed Project Report (DPR) and other approvals for its construction have been received;
- (b) whether Government is considering to name this airport as “Bharat Ratna Jannayak Karpoori Thakur International Airport” after Shri Karpoori Thakur, who has been the harbinger of social justice and widely accepted by the people; and
- (c) if so, the estimated timeline for naming and construction of the airport and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) to (c): Bihta Air Force Station is owned by the Indian Air Force. The State Government of Bihar has handed over 116.445 acres of land to the Airports Authority of India (AAI) for the construction of a new civil enclave at Bihta Air Force Station. The Government of India has accorded approval to the proposal of AAI for the construction of the new civil enclave at an estimated cost of Rs.1413 crore. The work has been awarded on 22.03.2025.

The completion timeline for airport projects is dependent on multiple factors, including land acquisition, regulatory clearances, removal of obstacles, and financial closure by the respective airport developers.

In general, the Airports are known by the name of city where they are located, unless another specific name is proposed by the respective State Government supported by a Resolution passed in the State Legislative Assembly, which is then considered in consultation with other Ministries/ Departments and then sent to the Union Cabinet for final approval. No such proposal has been received from the State Government of Bihar in this regard.

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